

(ग) क्या इस बाढ़ से पानी के निकास के फाटक (sluicer) बनाने के काम में भी रुकावट हुई है ?

लिफ्टार्ड और विद्युत् मंत्री (श्री जे० का० पाटील) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) उत्तर नकारात्मक है ।

#### Kendrapara-Olava Railway Line

551. Shri B. C. Mallick: Will the Minister of Railways be pleased to state:

(a) whether Government propose to construct a new branch Railway line from Kendrapara Railway Station to Olava via Kendrapara town in Orissa State; and

(b) if so, when the proposal is likely to be finalised?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No.

(b) Does not arise.

#### Trains on Kanpur Central-Lucknow Line

552. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

(a) whether Government have any plan to speed up running time of trains on Kanpur Central-Lucknow line; and

(b) if so, when it is expected to materialize?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). The trains on the Kanpur Central-Lucknow Section are already booked to run with a speed ranging from 35 to 50 miles per hour and there is no plan for further speeding up of these trains.

#### Special Police Establishment

553. Shri A. K. Singh: Will the Minister of Railways be pleased to state:

(a) the number of cases referred by the Special Police Establishment for

sanction of criminal prosecution from 1953 to 1956; and

(b) the number of cases in which sanction was held up and reasons therefor?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). The required information is being collected and will be laid on the Table of Lok Sabha.

#### Kotah-Chittorgarh Railway Line

554. Shri Onkar Lal: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1256 on the 3rd September, 1956 and state:

(c) when the new Railway line from Kotah to Chittorgarh will be opened, and

(b) the estimated expenditure to be incurred by the Railway Administration on this line?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). The survey is still in progress. Till such time the survey report is received and examined by the Board, it is not possible to give the estimated expenditure to be incurred in constructing the line. This project is not included in the Second Five Year Plan of the Railway.

#### Manmad-Nardana Railway Line

555. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether the Survey of the Railway Line from Manmad to Nardana via Malegaon has been completed;

(b) the total estimate of the laying of new lines; and

(c) when the work will be started?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) to (c). The Preliminary Engineering and Traffic Surveys for this project were carried out last in the year 1946-47 when the cost of construction was estimated to Rs. 87,43,500. The project

was abandoned as it was not financially justified. Present day cost will be much more. It is not proposed to revive the consideration of this project.

#### Sugar Recovery

554. Shri Khushwaqt Rai: Will the Minister of Food and Agriculture be pleased to lay a statement on the Table of the Sabha showing the average recovery of sugar per day in the different sugar mills in Uttar Pradesh since the 8th May, 1957?

The Minister of Food and Agriculture (Shri A. P. Jain): A statement giving the required information is laid on the Table. [See Appendix III, annexure No. 121.]

#### Sugar Mill at Pallia Kalan

557. Shri Khushwaqt Rai: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to install a sugar mill at Pallia Kalan, District Kheri, Uttar Pradesh; and

(b) if so, what steps have been taken to that effect?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir, M/s Pallia-Bhira Co-operative Cane Society Ltd., have applied for a licence to establish a sugar factory at Pallia Kalan, District Kheri.

(b) The proposal is under consideration of the Government.

#### Over-bridge at Shoranoor Railway Station

558. Dr. K. B. Menon: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the public are seriously inconvenienced by the constant closure of the Railway gate at the level crossing near Shoranoor Railway Station on Kozhikode—Madras Railway line; and

(b) whether Government will undertake the construction of the over-bridge?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) The construction of an over-bridge in replacement of the level crossing would be taken up if recommended by the State Government and provided they are willing to bear their share of the cost of construction as per Rules.

#### Charge Sheetting of Railways Employees

559. Shri V. Raja: Will the Minister of Railways be pleased to state:

(a) the number of cases showing names where charge sheets have been issued to railwaymen for collecting Trade Union subscriptions and issuing letters to the press as Trade Union representatives;

(b) the number of cases where charge sheets have been issued for taking part in local board elections and General Elections; and

(c) the number of cases showing the names and designations in whose cases the President has satisfied himself that their services are prejudicial to national security?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Action is not taken against any railway servant for his activities as a Trade Union official, but only against violation of the provisions of the Railway Services (Conduct) Rules, 1956. Particulars of such cases in which railway servants were chargesheeted during the period from 1.4.56 to 31.3.57 are given in the statement laid on the Table. [See Appendix III, annexure No. 122.]

(b) and (c). A statement giving the required information for a period of one year from 1.4.56 to 31.3.57 is laid on the Table. [See Appendix III, annexure No. 122.]